

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER


In supersession of earlier transfer & posting order bearing no. Admn.II/P&T/SD/Saket/2022/20470-20502 dated 22.07.2022, following transfer & posting are hereby made *with immediate effect* :

S.No	Name of the Officials	From	To
1.	Swati Negi, JJA (EC: 61293073)	JJA in the Bail & Filing Section, South, Saket Courts, New Delhi	JJA in the Facilitation Centre, South, Saket Courts, New Delhi
2.	Ritu, JA (EC: 12700)	JA in the General Branch, South, Saket Courts, New Delhi	JA in the Bail & Filing Section, South, Saket Courts, New Delhi.
3.	Abhimanu, JJA (EC: 98986184)	JJA in the Security Cell, South, Saket Courts, New Delhi	JJA in the Copying Agency, South, Saket Courts, New Delhi
4.	Ajit Pal Singh, JJA (EC: 29347969)	JJA in the Security Cell, South, Saket Courts, New Delhi	JJA in the Record Room (Sessions), South, Saket Courts, New Delhi
5.	Surender, JJA (EC: 65892617)	JJA in the Office Pool, Administration Branch-II, South, Saket Courts, New Delhi	JJA in the Security Cell, South, Saket Courts, New Delhi
6.	Rajinder Kr. Tuteja, SJA (EC: 58913815)	SJA in the Copying Agency, South, Saket Courts, New Delhi	In-charge, Administration Branch- III, South, Saket Courts, New Delhi
7.	Kamlesh, JA (EC: 12692)	In-charge, Administration Branch- III, South, Saket Courts, New Delhi	JA in the Copying Agency, South, Saket Courts, New Delhi

Note:

1. Ms. Laxmi, SJA/Branch In-charge. Bail & Filing, South District is hereby directed to look after the work of CMM Office, South District as Branch In-charge, in addition to her present assignment.
2. Sh. Ajit Pal Singh, JJA is hereby withdrawn as 2nd Link in Bar Reference Library and Sh. Satish Kumar Sharma (EC:73289162) JJA in Security Cell is directed to look after the work of Bar Reference Library as 2nd Link.
3. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.

This issues with the approval of Ld. Principal District & Sessions Judge, South District.

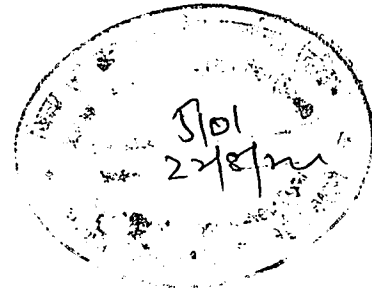

(ATUL KUMAR GARG)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi


No. Admn.II/DJ-(S)/P&T/SD/22/ 24100-24125

Dated, New Delhi the 22-8-22

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.




Branch In-Charge
Administration Branch-II
South District, Saket Courts Complex
New Delhi

